

NOTIFICATION No. 222 / 2013

I

Ms. S.Malathi, VIII Additional Judge (CBI Cases), City Civil Court, Chennai is transferred and posted as IX Additional Judge (CBI Cases), City Civil Court, Chennai vice Thiru S.Somasekaran, retiring on 30.11.2013 A.N.

Thiru S.Vanangamudi, II Additional Judge, City Civil Court, Chennai is transferred and posted as VIII Additional Judge (CBI Cases), City Civil Court, Chennai vice Ms.S.Malathi, transferred.

II

The Government in G.O.(Ms.).No.217, Home (Courts.II) Department, dated 02.04.2013 have issued orders sanctioning the constitution of Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Namakkal in Namakkal District in the cadre of District Judge along with 21 Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women in the cadre of District Judge in various Districts.

Ms. S.Manvizhi, Additional District Judge, Namakkal is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Namakkal at Namakkal in the said newly sanctioned Court.

III

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the constitution a Special District Court to deal with MCOP cases in the cadre of District Judge at Villupuram in Villupuram District.

Ms. R.Margaret Rosaline, III Additional District Judge, Vellore at Tirupathur is transferred and posted as Special District Judge, Special District Court to deal with MCOP cases at Villupuram in Villupuram District in the said newly sanctioned Court.

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IV

The relieving and joining instructions to the aforesaid officers will be issued later.

**HIGH COURT, MADRAS.
DATED: 28.11.2013.**

**Sd/- P.KALAIYARASAN
REGISTRAR GENERAL**